

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification
Srinagar, the 06th December, 2022

S.O. 655 .- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction in District Baramulla.

S.No.	Name of the Official	Place of Posting
01	Ab. Rashid Sheikh	BDO Rohama, Uri & Parenpelan Baramulla
02	Ab. Rashid Ganie	BDO Wagoora & Narvaw Baramulla
03	Naveed Altaf	BDO Bijhama, Boniyar & NoorKhah Baramulla
04	Suhayb Ahmad	BDO Hardu Aboora, Lalpora & Khaipora Baramulla
05	Gauravdeep Kaur	BDO Rafiabad & Jandi Belt Baramulla
06	Sham us ud Din Yattoo	BDO Kunzer Baramulla
07	Shameema Bano	BDO Nadihal Baramulla
08	Mohammad Shafait	BDO Singhpora & Sherabad Khore Baramulla
09	Jameel Ahmad	BDO Sangrama, Tangmarg & Chandil Wanigam Baramulla
10	Fehmida Bano	BDO Sopore Baramulla
11	Nazir Ahmad Nazir	BDO Tujar Sharief Baramulla
12	Hameeda Bano	BDO Wailoo Baramulla
13	Fayaz Ahmad	BDO Baramulla
14	Shafia Maqbool	BDO Zaingeer Baramulla
15	Tahir Hafiz	BDO Pattan Baramulla

By Order of the Government of Jammu and Kashmir.

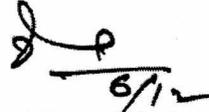
sd/-
(Achal Sethi)
Secretary to Government,

No. LAW-POWR/25/2022-10

Dated :- 06 -12-2022

Copy to the:-

1. Secretary to Government Revenue Department.
2. Divisional Commissioner, Kashmir.
3. District Magistrate, Baramulla. This is with reference to his letter No. **DCB/PS/4651-52**
dated 02-12-2022
4. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
5. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
6. Concerned file.
7. Incharge Website.



(Khursheed Ahmad Bhat)

Additional Secretary to Government,